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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O. A. NO. 2564/2002

Tuesday, this the 1st day of October, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri M.P. Singh, Member (A)

Dr. Virender Singh Lather
Professor (Plant Breeding)
C-3, Bachelor Flats, Haryana Agricultural University
Hisar - 125 004
.....Applicant
(By Advocates: Shri Nidesh Gupta and Shri Naveen Singh)

Versus

1. Agriculture Scientists Recruitment Board
Anusandhan Bhawan, Pusa Campus,
IARI, New Delhi-12 through its Secretary
.....Respondents
2. Indian Council of Agriculture Research
(ICAR), Krishi Bhawan, New Delhi
through its Director General
3. CCS Haryana Agricultural University,
Hisar, Haryana through its Registrar
.....Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal:

An advertisement was issued by the Agriculture Scientists Recruitment Board for the post of Principal Scientist (Genetics/Cytogenetics). The applicant's claim is that he had all the educational qualifications and in the panel that has been prepared his name is at S1. No. 1.

2. The grievance of the applicant is that he is eligible on all counts for the advertised post and has the necessary experience and professional qualifications, but the letter of appointment has not been issued for the reason that there is some controversy as to whether associate Professor/Scientists/Reader is equivalent to Senior

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(2)

Scientists of ICAR and of Haryana Agricultural University at Hissar. In this regard, the applicant has already approached the respondent No.1 for issuance of appointment letter. The applicant states that he is working in the post of Professor since 1998. If that be so, it is directed that respondent No.3 will go into the said fact and in case, the applicant has not been informed, a reasoned order may be passed informing the applicant for the reasons in this regard for not appointing him. A decision in this regard shall be taken within a period of three months from the date of receipt of a certified copy of the present order.

3. With these directions, the OA is disposed of.


(M.P. Singh)
Member (A)


(V. S. Aggarwal)
Chairman

/sunil/